

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1711  
(To be answered on the 11<sup>th</sup> February 2021)**

**LOSS TO AVIATION ECONOMY DUE TO WINTER FOG**

**1711. SHRI PINAKI MISRA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the estimated loss to the aviation economy due to winter fog in North India in the last three years;**
- (b) the number and names of CAT III compliant airports in India;**
- (c) whether the Government maintains a registry of CAT III trained pilots;**
- (d) if so, the details thereof including the names of airlines in which these CAT III trained pilots are employed; and**
- (e) whether the Government plans to introduce a law to provide compensation to passengers in the case of delays of domestic flights and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

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**(a) As a result of dense fog, airlines have to re-schedule and sometimes cancel the flights. This adversely impacts the efficiency of the airlines. It is difficult to evaluate the exact loss due to dense fog.**

**(b) Following airports are equipped with CAT-III system:**

- 1. Indira Gandhi International Airport, New Delhi.**
- 2. Chaudhary Charan Singh International Airport, Lucknow.**
- 3. Jaipur International Airport, Jaipur.**
- 4. Sri Guru Ram Dass Jee International Airport, Amritsar.**
- 5. Kempegowda International Airport Bengaluru.**
- 6. Netaji Subhash Chandra Bose International Airport, Kolkata.**

**(c) & (d): The details of CAT-III trained pilots are not available in the Ministry. However, presently Air India, SpiceJet, Indigo, Go Air, Air Asia and Vistara have CAT-III trained pilots.**

**(e): There is already in place Civil Aviation Requirements (CAR) Section 3-Air Transport, Series M, Part IV titled as "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights" issued by Directorate General of Civil Aviation (DGCA). The CAR provides for compensation/facilitation for the passengers affected by delay in domestic flights.**

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